

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.11.2021 (TUESDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 859 of 2021	Edelweiss Rural & Corporate Services Ltd. Vs. Citi Securities & Financial Services Pvt. Ltd.	Kartik Nagarkatti	Shally Bhasin Victor Das Nabhavi Agarwal

For Directions

2.	Comp. App. (AT) (Ins) No. 1144 of 2019	Suresh G Motwani. Vs. Oriental Bank of Commerce.	Vikram Singh Arya	Ankit Raj-R1
3.	Comp. App. (AT) (Ins) No. 1188 of 2019	Bank of Baroda Vs. Vijay Kumar Iyer & Anr.	Nalini Lodha	Sumesh Dhawan-R1
4.	Comp. App. (AT) (Ins) No. 1217 of 2019	Swati Rajesh Phad. Vs. UCO Bank & Anr.	Santosh Kumar	Shailly Dinkar Ankur Kumar-(IRP)
5.	Comp. App. (AT) (Ins) No. 1373 of 2019	Universal Breweries Pvt. Ltd. & Ors. Vs. United Bank of India	Priyadarshi Chaitanyashil	Arti Singh Anurag Ojha-R2 Gulshan K. Gupta-IRP
6.	Comp. App. (AT) (Ins) No. 1475 of 2019	Subhlaxmi Compusis Pvt. Ltd. Vs. IDFC First Bank Ltd. & Ors. With	Pankaj Jain	Abhijeet Sinha-R1,R4
7.	Comp. App. (AT) (Ins) No. 1476 of 2019	Devamata Commercials Pvt. Ltd. Vs. Sunrise TSR Factory & Ors. With	Ashok Kr. Jain	Santosh Kumar
8.	Comp. App (AT) (Ins) No. 33 of 2020	Devamata Commercials Pvt. Ltd. Vs. Sunrise TSR Factory & Ors.	Ashok Kumar Jain	Abhijeet Sinha
9.	Comp. App (AT) (Ins) No. 62 & 98 of 2020	SE Forge Ltd. Vs. Welmech Engineering Company Pvt. Ltd.	Mahesh Agarwal	Upkar Agarwal

10.	Comp. App. (AT) (Ins) No. 63 of 2020	Rita Dixit Vs. Dhirendra Nath & Ors.	S.K. Nanda	Vaibhav Tyagi-R1 to R6
11.	Comp. App. (AT) (Ins) No. 112-113 of 2020	Balmukh Goldjewel and Multitrading Pvt. Ltd. Vs. Rakesh Rathi & Ors.	Akshay Sharma	Ms. Bhavya Bhatia-R1 Apoorv Shukla-R3
12.	Comp. App. (AT) (Ins) No. 127-128 of 2020	Nityank Infrapower & Multiventures Pvt. Ltd. Vs. Rakesh Rathi & Ors.	Wadia Ghandy	Kritika Nagpal-R1
13.	Comp. App (AT) (Ins) No. 160 of 2020	Siemens Healthcare Pvt. Ltd. Vs. Ausadh Vyapaar Pvt. Ltd.	Deepesh	
14.	Comp. App. (AT) (Ins) No. 168 of 2020	Lyka Labs Ltd. Vs. Modi Lifecare Industries Ltd.	Kartik Nagarkatti	Shashank Tandon
15.	Comp. App. (AT) (Ins) No. 176-178 of 2020	Vishal Ghisulal Jain Resulotion Professional Vs. Amar Universal Pvt. Ltd.	Udita Singh	
16.	Compensation Application No. 01 of 2020 in Competition Appeal (AT) No. 70 of 2018	East India Petroleum Pvt. Ltd. Vs. South Asia LPG Co. Pvt. Ltd.	Kunal Mehra	Amitabh Kumar B Alia Parth-R1

For Admission (After Notice)

17.	Comp. App (AT) (Ins) No. 828 of 2019	SoftwareOne India Pvt. Ltd. Vs. Magnamious Systems Pvt. Ltd.	R. Jawahar Lal	Siddharth Tandon
18.	Comp. App. (AT) (Ins) No. 1185 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Golden Glow Estates Pvt. Ltd & Anr.	Aditya Vashisth	Shivambika Sinha-R1 Shashank Agarwal-R2 Sanjay Bhat-RP
19.	I.A. No. 1465 of 2021 in Comp. App. (AT) (Ins) No. 439 of 2021	Anil Tayal Resolution Professional for M/S Horizon Buildcon Pvt. Ltd. Vs. Committee of Creditors of M/S Horizon Buildcon Pvt. Ltd.	Abhishek Anand	Mayuri Raghuwanshi Pulkit Thareja Vyom Raghuvansi Purvati Wali
20.	Comp. App. (AT) (Ins) No. 724 of 2021	Dilip Kumar Manubhai Bhalodia & Anr. Vs. JM Financial Asset Reconstruction Company Ltd. & Anr.	Malak Bhatt	Anil Bhatia Kajal Sharma Sonal Jain-R1 Rajesh Srivastava-R2

21.	Comp. App. (AT) No. 98 of 2021	Sudhir John Horo Vs. Ideaworks Design & Strategy Pvt. Ltd. & Ors.	Karan Malhotra	Pallavi Kumar Vimal Kirti Singh Biddhant Puri-R1,2 & 5
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For Hearing

22.	I.A. No. 1914 of 2021 in Comp. App. (AT) No. 54 of 2021 & I.A. No. 978 of 2021	Electrotherm (India) Ltd. Vs. Mukesh B. Bhandari & Ors. With	Chandra Shekhar Yadav	CS Rahul Sahasrabuddhe
23.	Comp. App. (AT) No. 55 of 2021 & I.A. No. 979 of 2021	Electrotherm (India) Ltd. Vs. Mukesh B. Bhandari & Ors. With	Chandra Shekhar Yadav	CS Rahul Sahasrabuddhe
24.	Comp. App. (AT) No. 56 of 2021	Shailesh B. Bhandari Vs. Electrotherm (India) Ltd. & Ors. With	Partyush Kr. Yadav	Chandra Shekhar Yadav Tanveer Oberoi
25.	Comp. App. (AT) No. 57 of 2021	Shailesh B. Bhandari Vs. Electrotherm (India) Ltd. & Ors.	Partyush Kr. Yadav	Chandra S. Yadav Tanveer Oberoi CS Rahul Sahasrabuddhe
26.	Comp. App. (AT) (Ins) No. 671 of 2020 & I.A No. 2116 of 2020	Amardeep Singh Bhatia Vs. Abhishek Nagori, Liquidator of Asian Natural Resources (India) Ltd. & Ors. With	Henna George	Arvind Kumar Gupta Mukund P. Unni-R1 Aditya Krishnamurthy Prashant Bharadwaj
27.	Comp. App. (AT) (Ins) No. 792 of 2020	Vitol S.A Vs. Abhishek Nagori & Ors.	Arvind Kumar Gupta	Mukund P. Unny-R1 Heena George-R8 Arvind Kumar-R2, R4, R4, R6 & R8
28.	Comp. App (AT) (Ins) No. 896 of 2020	Visisth Services Ltd. Vs. S.V. Ramani and Ors.	Jeevan Ballav Panda	Sanjeev Kumar Anshul Sehgal-R1
29.	Comp. App. (AT) (Ins) No. 281 of 2021	Canara Bank (Erstwhile Syndicate Bank) Vs. R.S. Builtwell Pvt. Ltd.	Anju Jain	Kumar Mihir
30.	Comp. App. (AT) No. 185 of 2020	Registrar of Companies Vs. Touchstone Holdings Pvt. Ltd.	Kamal Kant Jha	Gurcharan Singh Ashish Aggarwal

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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson

-sd/-
Registrar